

HIGH COURT OF SIKKIM
Record of proceedings

W. P. (C) No.38/2018

M/S NAURATANMAL ASHOK KUMAR & ANR.

.... PETITIONERS

VERSUS

THE LD. DISTRICT & SESSIONS JUDGE, SPECIAL
DIVISION-I & ORS.

.... RESPONDENTS

Date:01.03.2019

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioners : Mr. Sampatlal Bucha, Petitioners in person.

For Respondent : Mr. Hissey Gyaltzen and Mr. Zigme Bhutia
No.2. Advocates.

For Respondent : Mr. S. K. Chettri, Assistant Government Advocate.
No.3

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Mr. Samtalal Bucha, Petitioner in person seeks to withdraw the present W. P. (C) No.38 of 2018. The learned Counsel appearing for the Respondents has no objection. W. P. (C) No.38 of 2018 is dismissed as withdrawn.

Judge
01.03.2019

to/ **Index: yes/No**
Internet: yes/No